

*IN THE HIGH COURT OF BOMBAY AT GOA*

**LD-VC-OCW-121-2020**

**IN**

**WP NO.261 OF 2020**

State of Goa & Ors.

**...Applicants.**

*Versus*

K. P. Ibrahim

**.... Respondent.**

Mr. Devidas J. Pangam, Advocate General with Mr. Geetesh R. Shetye, Additional Government Advocate for the Applicants.

Mr. S. S. Kakodkar, Advocate for the Respondent No.1.

Mr. A. D. Bhohe with Mr. Pavithran A.V., Advocates for Respondent No.2.

**Coram : M. S. SONAK &**  
**M. S. JAWALKAR, JJ.**

**Date : 16<sup>th</sup> September, 2020**

**P.C.**

Stand over to 21.09.2020.

***M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

